TER be pleased to state :

(a) whether the Hindustan Sambhar Salt Limited company is not producing any by-product of salt e.g. Sodium Sulphate etc.:

(b) whether the raw material used for the production of Sodium Sulphate is being sold to private sector as a result of which they are carning the profit : and

(c) whether the Government propose to utilise this raw material in the Hindustan Sambhar Salt Ltd. so that it may earn profit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) Sambhar Salt Limited a subsidiary of Hindustan Salt Ltd. is not producing any by-product of salt at Sambhar. Efforts have been recently launched to explore the possibility of utilisation of bitterns, currently discarded as waste after salt production, by selling a trial quantity to a private party.

## Shifting of Head Office of Hindustan Sambhar Salt Ltd.

3155. SHRI RAM NARAIN BERWA: Will the PRIME MINIS-TER be pleased to state :

(5) whether the head office of the Hindustan Sambhar Salt Limited had been shifted to Sambhar Lake:

(b) whether Rajasthan High Court had held the decision of shifting of the office right: and

(c) if so, whether the Government propose to shift the said head office again to Sambhar Lake and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) and (b) Orders for transfer of the Headquarters of Hindustan Salt Ltd., and its subsidiary — Sambhar Salt Ltd. from Jaipur to Sambhar were issued in January, 1990. Subsequently, on representations against the implementation of the orders, the matter became subjudice. In the meantime, the issue of transfer of Headquarters was reviewed by the Government and it was decided in March. 1991 to retain the Headquarters at Jaipur.

(c) No. Sir.

## Hindustan Sambhar Salt Ltd.

3156. SHRI RAM NARAIN BERWA: Will the PRIME MINIS-TER be pleased to state :

(a) whether many complaints about irregularities and corruption being committed by the officers of Hindustan Sambhar Salt Ltd. have been received; and

(b) if so the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) and (b) Some complaints have been received against the officials of Sambhar Salts Ltd. (a subsidiary of Hindustan Salts Ltd.) and these were handled by the Appropriate Authority as per rules

## [English]

## Complaints regarding distribution of Palmolein through Super Bazar

3158. SHRI MADAN LAI KHURANA: Will the PRIME MINISTER be pleased to state :

(a) the number of complaints received in the matter of distribution